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**INVITATION FOR EXPRESSION OF INTEREST FOR
KORIYA INFRA PRIVATE LIMITED
OPERATING IN REAL ESTATE BUSINESS IN VADODARA, GUJARAT HAVING REGISTERED
OFFICE AT 302, RADHE GYAN, OPP PRAMUKH SWAMI HOSPITAL, ATADARA,
VADODARA, GUJARAT - 390012 AND
REAL ESTATE PROJECT "KISHAN AMBROSIA" AT PLOT NO. 82, TP NO. 60, VILLAGE MONJE
GOTRI, VADODARA, GUJARAT.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	KORIYA INFRA PRIVATE LIMITED (IN CIRP) CIN: U45200GJ2012PTC071091 PAN: AAFCK4713J
2.	Address of the registered office	302, Radhe Gyan, Opp Pramukh Swami Hospital, Atadara, Vadodara, Gujarat - 390012.
3.	URL of website	N.A
4.	Details of place where majority of fixed assets are located	Partly Completed Project "Kishan Ambrosia", AT Plot No. 82, TP No. 60, Village Monje Gotri, Vadodara, Gujarat.
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Revenue From Operation of Rs. 11,43,04,000/- (F.Y 2022-23)
7.	Number of employees/ workmen	0 Employees (AS on ICD)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	All the details are available at the office of the Resolution Professional and can be sought by sending mail at cirp.koriyainfra@gmail.com after executing a confidential undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing at: cirp.koriyainfra@gmail.com
10.	Last date for receipt of expression of interest	10.09.2026
11.	Date of issue of provisional list of prospective resolution applicants	20.09.2026
12.	Last date for submission of objections to provisional list	25.09.2026
13.	Date of issue of final list of prospective resolution applicants	02.10.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07.10.2026
15.	Last date for submission of resolution plans	06.11.2026
16.	Process email id to submit Expression of Interest	cirp.koriyainfra@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Registered under MSME

(Note: The last date for submission of Resolution Plans and the subsequent timelines are subject to the approval of the Hon'ble NCLT for extension of the CIRP period. In the event the extension is not granted or is granted with modifications, the timelines shall stand revised accordingly.)

Date: - 26th August, 2026
Place: - Ahmedabad



R. A. Majmudar
IP Rathin Majmudar
Resolution Professional
IP Registration No.: IBB/PA-001/IP-P-02576/2021-2022/13928
Authorization for Assignment: AA1/13928/02/311226/108590
(Valid Upto 31.12.2026)
Address: 604, Scarlet Gateway, Opp. Rivera Antilia, Corporate Road, Near Prahalad nagar Garden, Ahmedabad, Gujarat - 380015
KORIYA INFRA PRIVATE LIMITED
(Company undergoing Corporate Insolvency Resolution Process)
Email: cirp.koriyainfra@gmail.com

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